

(d) Hawking/selling eatables or articles by unauthorised vendors/hawkers in trains and on station premises is an offence under Section 144 of the Railways Act, 1939. To eradicate this menace a Task Force consisting of ticket checking staff and Railway Protection Force has been formed. Persons apprehended by the task force are dealt with under this Section.

### Supply of Drugs

541. SHRI KHELAN RAM JANGDE : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the State Governments have expressed their discontentment regarding supply of drugs;

(b) if so, the names of such States which have expressed their discontentment during the last year; and

(c) the action taken by the Union Government in this regard?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI A.R. ANTULAY) : (a) and (b). During last year, no State Government has expressed discontentment regarding supply of drugs by Medical Stores Organisation.

(c) Does not arise.

[English]

### Railway Stations

542. SHRI BHOGENDRA JHA : Will the PRIME MINISTER be pleased to state :

(a) whether the Government have any proposal to handover Muraitha and Jetkar Railway Stations under Samastipur Division of North Eastern Railway to individual contractors;

(b) if so, the details thereof; and

(c) the reaction of the Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SURESH KALMADI) : (a) to (c). As a measure of economy, railway decided to operate Muraitha & Tektar (not Jektar) flag stations as contractor operated stations without reduction in existing facilities/amenities. However, in view of public demand against this move, the decision for operating the flag stations through contractor has been kept in abeyance.

### Railway Line

543. SHRI JITENDRA NATH DAS : Will the PRIME MINISTER be pleased to state :

(a) whether the Government have any plan to make an alternative Railway Route from New Jalpaiguri to Alipurduar via Domohoni reviving the existing route; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SURESH KALMADI) : (a) and (b). An alternative route will be created from New Jalpaiguri to Alipurduar via New Mal and Raja Bhat Khawa. The route however will not be passing through New Damohani, which is a station between New Jalpaiguri and New Coochbehar.

### EMU Coaches

544. SHRI PURNA CHANDRA MALIK : Will the PRIME MINISTER be pleased to state :

(a) whether there is a long standing demand for introduction of EMU Coaches between Kharagpur and Sealdah and Kharagpur and Bardhaman; and

(b) if so, the steps taken/proposed to be taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SURESH KALMADI) : (a) Yes, Sir.

(b) Examined but not found feasible due to operational and technical reasons.

### Government Accommodation to Employees

545. SHRI AJOY MUKHOPADHYAY : Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state:

(a) whether the Government are considering to construct houses for Government employees and other sections of the people in different parts of the country;

(b) if so, the details thereof;

(c) whether the Government have selected the places where the housing problems are acute;

(d) if so, the details thereof;

(e) whether any places of Eastern and N.E. States have been chosen for this project; and